

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) There are 29,074 registered Kashmiri migrant families staying in various places in Jammu region and 19,338 families are registered in Delhi. In addition 2743 families are living in other States in the country. 240 migrant families are living in 14 camps in Delhi and 4674 families in 15 camps in Jammu.

(b) As per available information, the year-wise expenditure on relief to migrants in and outside the State of Jammu and Kashmir is as follows:—

	Rs. (in lakhs)
1990-91	5051.52
1991-92	4279.59
1992-93	3057.45
1993-94	3053.37
1994-95	3941.50
1995-96	3563.94
1996-97	3824.05
1997-98	3450.81

(c) to (e) The Government of Jammu and Kashmir intimated that the issue regarding return of Kashmiri migrants is on the top agenda of the State Government. To achieve this objective, the State Government have constituted a Sub-Committee of Ministers of Revenue, Law, Finance and Tourism to examine the whole issue and make recommendations thereon. Meanwhile, a social interaction programme has been initiated under which groups of migrants have visited various districts of the Valley wherein they have interacted with the locals with a view to pave the way for the return of the migrants.

(f) The properties of migrants who left the Valley are protected under the provisions of Jammu and Kashmir Immovable Property (Preservation, Protection and Restraint on Distress Sales) Act, 1997. The concerned District Magistrates have been designated as Custodians of the migrants' immovable property for the protection and preservation of the same under the aforesaid Act.

Opening of Medical Colleges

3851. SHRI K.C. KONDAIAH:
SHRI AJIT JOGI:
SHRI B.M. MENSINKAI:
SHRI RAVI SITARAM NAIK:
SHRI CHANDRESH PATEL:
SHRI MANIKAO HODLYA GAVIT:
SHRI SANSUMA KHUNGGUR
BWISWMUTHIARY:.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to open some more medical colleges in the country;

(b) if so, the details thereof, location-wise and if not, the reasons therefor;

(c) the funds allocated for these colleges, State-wise;

(d) the details of medical colleges set up during Seventh and Eighth Five Year Plan, State-wise;

(e) the details of medical colleges recognised at present, State-wise;

(f) the details of medical colleges running at present with and without Government's grant-in-aid in the country, State-wise;

(g) the grant provided to the students enrolled in each medical college during each of the last three years;

(h) whether the Government have received any request from the State Governments for opening of more medical colleges in their States;

(i) if so, the details thereof, State-wise; and

(j) the action taken by the Government in each case?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) The Central Government has already created facilities for graduate and/or post graduate studies at:

(1) AIIMS, New Delhi.

(2) PGIMER, Chandigarh.

(3) JIPMER, Pondicherry

(4) LHMC, New Delhi.

The Central Govt. do not provide funds for establishments of medical colleges in the States.

(d) The details of medical colleges established from 1985 to 1997 are given in attached statement-I.

(e) At present 158 medical colleges are recognised/approved by the Medical Council of India/Govt. of India. State-wise number of colleges is given in attached statement-II.

(f) Grants are given to medical institutions set up by the Central Government and to Mahatma Gandhi Institute of Medical Sciences, Wardna. NEC also gives assistance to Regional Institute of Medical Sciences, Imphal and three medical colleges of Assam. Information of assistance being given by University Grants Commission is being collected.

(g) Govt. is providing subvention @Rs. 5,000/- per student admitted against merit and payment seats (except students admitted against NRI/foreign student quota) in private recognised medical colleges. The subvention is being paid towards fee.

(h) to (j) Requests have been received from Govts. of Himachal Pradesh and Tamil Nadu for starting new medical colleges. Letter of Intent has already been issued for establishment of new medical college at Tanda, Himachal Pradesh. The proposal of medical college at Toothikudi, Tamil Nadu was found deficient of certain documents. The State Govt. has been requested to expedite these documents. However, the matter relating to establishment of a new Medical College at Tanda, Himachal Pradesh is *sub-judice*. Grant of permission for starting of these colleges depends on fulfilment of prescribed eligibility criteria and infrastructural facilities by the applicants.

Statement-I

Number of Medical Colleges set up in the Seventh Five Year Plan 1985—1990

1. ANDHRA PRADESH

1. Deccan Colleges of Medical Sciences Hyderabad.

2. GUJARAT

1. Prumukhswami Medical College, Karamsad.

3. KARNATAKA

1. Siddhartha Medical College, Tumkur.
2. Sridevraj Urs Medical College, Kolar.
3. Addichunchahagiri Instt. of Medical Sci., Bellary.
4. BLDEA Shri B.M. Patil Medical College, Hosp. & Res. Centre, Bijapur

4. MAHARASTRA

1. Padmashree Dr. D.Y. Patil Med. Coll., New Bombay.
2. Mahatma Gandhi Mission's Medical College, New Bombay.
3. NDMVP Samaj's Medical College, Nashik.
4. Bharatiya Vidyapeeth Medical College, Pune.
5. Sri Bhausaheb Hire Govt. Medical College, Dhule.
6. JMF's ACPM Medical College, Dhule.
7. Dy. Patil Medical College, Kolhapur.
8. Mahatma Ghandhi Mission's Medical College, Aurangabad.
9. Govt. Medical College, Nanded.
10. Maharashtra Instt. of Medical Sciences & Res., Latur.
11. J.N. Medical College, Swangi, Wardha.
12. NKP Salve Instt. of Medical Sciences, Nagpur.
13. Sir Vasanttrao Naik Govt. Medical College, Yavatmal.

5. TAMIL NADU

1. Mohan Kumar Mangalam Medical College, Salem.
2. PSG Instt. of Medical Sciences, Coimbatore.

1	2	3	4	5	6	7	8	9	10	11
Delhi	3	1	—	—	—	—	—	—	—	4
Goa	1	—	—	—	—	—	—	—	—	1
Gujarat	5	—	1	—	—	—	2	—	—	8
Haryana	1	—	—	—	—	—	—	—	—	1
Himachal Pradesh	1	—	—	—	—	—	—	—	—	1
Jammu & Kashmir	2	—	—	—	—	1	—	—	1	4
Karnataka	4	—	15	—	—	—	—	—	—	19
Kerala	5	—	—	—	—	—	1	—	—	6
Madhya Pradesh	6	—	—	—	—	—	—	—	—	6
Maharashtra	16	—	16	—	—	—	—	—	2	34
Manipur	—	—	1	—	—	—	—	—	—	1
Orissa	3	—	—	—	—	—	—	—	—	3
Pondicherry	1	—	—	—	—	—	—	—	1	2
Punjab	3	—	2	—	—	—	—	—	1	6
Rajasthan	6	—	—	—	—	—	—	—	—	6
Tamilnadu	10	—	4	—	—	—	1	—	1	16
Uttar Pradesh	7	2	—	—	—	—	—	—	2	11
West Bengal	7	—	—	—	—	—	—	—	—	7
Total	102	3	40	1	—	3	4	—	9	162
Grand Total		145			4			13		162